

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: DAEHSAN TRADING (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 27-03-2018; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Rajendran Shanmugam; Last 5 digit of registration number: 10241

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	44	27037874	44	12981369		14056505		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	383059206	2	3410411		379648795		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	191132264	10	120033508		71098757		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		60	601229344	56	136425288	0	464804057	0	